

regard and by when it will be set up so that its adjacent tribal areas are covered.

KUMARI GIRIJA VYAS: Mr. Speaker, Sir, the futures will be applicable only after the completion of current scheme. I would like to inform the hon. Member that at present the TV coverage in up is 75.9 per cent area wise and population wise it is 81% per cent. According to the scheme mentioned the area wise coverage will be 81.1 per cent after the setting up of H.P.T. L.P.T and V.L.T.P. and the population wise coverage will be 93.7 per cent. in the same way in Bihar it is 93.2 per cent area wise and population wise coverage is 91.7 per cent. After the present scheme it will be 94.7 per cent area wise and population wise coverage will be 93.4 per cent. I would like to correct the hon. Member that no country has 100 mKW capacity... (*Interruptions*) I have noted the demand about Varanasi and Gorakhpur.... (*Interruptions*)

[*English*]

SHRI A. ASOKARAJ: Sir, the hon. Minister has said that only Bareilly has been completed. Remeshwaram is an important place and a pilgrim centre in Tamil Nadu. I would like to know from the hon. Minister as to when the 10 KW transmitter will be commissioned in Remeshwaram. From the security point of view also, Rameshwaram is an important place. Sir, Eighth Five Year Plan means it is a period of five years. So, I would like the hon. Minister to reply to my specific question as to when it will be completed.

MR. SPEAKER: Now, these Members are asking about individual cases. Well, if you can reply, you please reply.

KUMARI GIRIJA VYAS: The constructor of Rameshwaram backed out. That is why, it took a long time and that is why, the Ministry has decided that we should make as interim setup very soon.

DR. JAYANTA RONGPI: Mr. Speaker Sir, the Minister has rightly pointed out that this Ministry will be giving priority to those

States where at present TV coverage is not at par with the national level. We are concerned with Arunachal Pradesh, Meghalaya, Mizoram Nagaland North Cachar Hills and Other North-Eastern States. So, I would like to know from the hon. Minister which are the areas of the North-Eastern States where TV transmission centres will be set up during the Eighth Five Year Plan so that TV coverage in the North-Eastern and hilly States will be covered during the Eighth Five Year Plan because these are border and also tribal areas.

MR. SPEAKER: It is a very good question.

KUMARI GIRIJA VYAS: Sir, my Minister has just now answered that he should take care of the North-Eastern areas and sensitive areas specially. That is why, last week he has ordered that there should be a special scheme for that and we are taking care of it.

Regional Centres of Films Division

*267. **SHRI ANANTRAO DESHMUKH:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of regional centers of the Films Division in the country;

(b) whether these centres are well equipped in terms of infrastructure viz., cameras, editing machines, recording facilities;

(c) if not, the steps taken to strengthen these centres;

(d) whether there is any proposal to open more regional centers; and

(e) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):
(a) At present there are two Regional production Centres of Films Division located at

Bangalore and Calcutta.

(b) Yes, Sir.

(c) Question does arise.

(d) and (e). Some more centres had been included in the proposals of the Ministry for the Eighth Five Year Plan. Final details are yet to be worked out.

SHRI ANANTRAO DESHMUKH: Mr. Speaker, Sir, I would like to know from the Minister which are the States identified by the Government for opening new regional centres in the 8th Five year Plan and what would be the Duration required by the Government for effecting its commencement.

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIAJIT PANJA): Sir, as I have already stated, the States where these regional centres will be located have not yet been decided. We have been provided with very little money. The Estimates Committee recommended that there should be more regional centre. On the basis of the recommendation of the Estimates Committee, we asked for about Rs. 100 crores. Unfortunately, about Rs 34 crores have been sanctioned. For setting up one center we require at least Rs. 15 crores and the minimum requirement of land is one acre. Out of Rs. 15 crores, which I mentioned just now, Rs. 5 crore is required for building and the land and Rs. 10 crore is required for the equipments. There fore with the amount that is sanctioned to us, we can at best have two centres. We are trying to find ut where we can have them. One centres is already working with its headquarter one in Bombay for the Western region; one in Bangalore for the southern region and one in Calcutta for eastern Regain. Two more are to be set up and we are trying to find out where we can locate them.

SHRIANANTRAODESHMUKH: I would like to know whether the Government has made any effort so far to evaluate the working of the films Division and regarding its

impact on the masses in changing their attitude and diffusing more meaningful and purposeful messages amongst them. If not, does not the Government feel the necessity of having such a mechanism?

SHRIAJIT PANJA: Yes Sir, a study has been made and it was found that gradually people in the urban areas are moving from cine films to television, as a result of which the production also has come down from 6—7 a week to only one. In the rural areas where there are no television sets, although the coverage is there, the temporary rural cinemas are very important. But the impact of cinema still remains and we feel that it should remain. The constraint of financial resources is creating problems.

SHRI SOBHANADREESWARA RAO VADDYE: Sir, in view of the importance of the city of Hyderabad, which is located centrally in the Southern region and also in view of the fact that his Excellency, the President of the Vnior of India styes during summer months in Hyderabad, will the Government take suitable steps to sanction one of the two regional centres, that the Government is proposing, in Hyderabad.

KUMARIGIRIJA VYAS: For the Southern region we already have one Centre at Bangalore. Even then the hon. Member' s point is well noted.

SHRI MUMTAZ ANSARI: Mr. Speaker, Sir, I would like to know from the hon. Minister whether there is any proposal to set up any Regional Cinema Division in Santhal parganas or Cloteu Nagpur Division because it is a tribal belt. (Interruptions)

MR. SPEAKER: He has already replied to that question while replying to the first question.

SHRI MUMTAZ ANSARI: Sir, I am asking this question because it was stated by the hon. Minister that two more Divisions will also be set up and they are going to select such places which are very much been fetting and which are very much ac-

cessible to the people also. That is why I am asking whether there is any proposition or proposal to set up a Division in Bihar, specially in Chota Nagpur. It is because, it is a tribal belt. It is also very much necessary for the national integration because there is a separatist tendency which is developing there.

SHRI AJIT PANJA: I agree with the hon. Member that area needs our special attention. It is because, Sir, Somehow or the other, there is a feeling that the said area is neglected and are not coming within the midstream of the entire India. Therefore an important point which was made by the hon. Member is taken note of by and we will certainly take their points into consideration. But I cannot commit now.

SHRI SARAT CHANDRA PATANAYAK: I would like to know from the hon. Minister through you, whether the Government is considering to shift the Regional Centre of Films Division from Calcutta to Orissa and if so, when that proposal would be implemented?

MR. SPEAKER: Do you want to ask a question or do you want to just say something on the floor of the House?

SHRI SARAT CHANDRA PATANAYAK: Sir, it is regarding shifting of these Divisional Centres.

MR. SPEAKER: No. Your question is disallowed. Q. No. 268.

Power Generation

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*268. **SHRI K.THULASTAH VANDAYAR:**
SHRI SRIKANTA JENA:

Will the Minister of POWER be pleased to state:

(a) the power generation in the country, both hydel and thermal, State-wise;

(b) the quantity of shortfall in each State;

(c) the allocation for power sector in the Eight Five Year Plan; and

(d) the time by which the shortfall in power generation is likely to be made up?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) to (d). A Statement is laid on the Table of the House.

STATEMENT

(a) and (b). The required information is given in annexure.

(c) The total public Sector outlay for power as indicated in the 8th Plan document approved by the National Development Council, is Rs. 79589.32 crores.

(d) Power generation is closely monitored and all efforts are made to achieve the targets. The actual power generation during the year 1991-92, was 286.70 billion units which is 1.1% higher than the programme of 283.45 billion units.